

**HARYANA VIDHAN SABHA**

**Starred Questions**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Tuesday, the 10<sup>th</sup> March, 2015.**

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**Rehabilitation of Slum Dwellers**

**\*124. SH. GIAN CHAND GUPTA, M.L.A. :**Will the Chief Minister be pleased to state:-

- a) whether it is a fact that Haryana Urban Development Authority has collected the amount of Rs. 2500/- and Rs. 5800/- per person respectively for the rehabilitation of the residents of Rajiv colony and Indira Colony, sector-17, Panchkula during the year 1997 and 2008;
- b) if so, the reasons for not rehabilitating of any poor family of the aforesaid colonies so far; and
- c) whether there is any scheme of Haryana Urban Development Authority in regard to the rehabilitation of poor families residing in the slums i.e. Rajiv Colony and Indira colony under the policy as referred to in part (a) above or under any other policy ?

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**Chandigarh:  
The 1<sup>st</sup> March, 2015**

**SUMIT KUMAR,  
Principal Secretary,  
Haryana Vidhan Sabha**